

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).13699/2018

(Arising out of impugned final judgment and order dated 12-12-2017 in WP No.57797/2017 passed by the High Court Of Judicature At Allahabad)

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 05-04-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. K. B. Sounder Rajan, AOR
 Mrs. Pushpa Rajan, Adv.
 Mr. Mahesh Kumar, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
 Mr. K.M. Nataraj, ASG
 Mr. Shuvodeep Roy, Adv.
 Mr. Ishaan Sharma, Adv.
 Mr. Rajat Nair, Adv.
 Mr. Vatsal Joshi, Adv.

Mr. Praveen Swarup, AOR
Mr. Praveen Swarup, Adv.
Mr. R.k. Singh, Adv.
Ms. Payal Swarup, Adv.
Mrs. Damyanti Juneja, Adv.
Mr. O.P. Harsh Singh Munday, Adv.
Ms. Pratishtha Majumdar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter in the month of July, 2023.

(ARJUN BISHT)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)